GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

UNSTARRED QUESTION NO.: 3060 (TO BE ANSWERED ON THE 7th August 2025)

IMPACT OF FLIGHT CANCELLATIONS ON AIR TRAVEL

3060. SMT JYOTSNA CHARANDAS MAHANT SHRI K C VENUGOPAL DR. KIRSAN NAMDEO

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the number of flights cancelled and rescheduled by Indian airlines in 2025 due to regulatory or technical issues and foreign Governmental disturbance, country and airline-wise;
- (b) the impact of these cancellations and rescheduling on passenger traffic and airline revenues; and
- (c) the measures being taken to ensure continuation of operations and to assist passengers affected by cancelled and rescheduled international flights?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

- (a): The details of airline-wise number of flights cancelled/rescheduled due to regulatory issues and geopolitical issues for the year 2025 are at Annexure.;
- (b): Airlines incur costs due to delays and cancellations, including additional fuel, crew overtime, maintenance, airport fees, and rebooking expenses. Further, Airlines are required to provide refunds or compensation to passengers for cancellations or significant delays.;

Passengers carried by domestic airlines during January-June 2025 registered a growth of 7.34~% as compared to the corresponding period of the previous year.

(c): In the event of flight cancellations, DGCA has issued Civil Aviation Requirement (CAR) Section 3, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights".

Annexure

Flights cancelled/rescheduled due to regulatory issues and geopolitical issues for the year 2025

Airline	No of flights cancelled/rescheduled
Air India	662
Indigo	1017
Akasa Air	18
Spicejet	334
Air India Express	427